

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 18th July, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
AFTER NOTICE				
1.	Original Application No. 08/2018(CZ)	Suraj Pagare & Anr. Vs State of M.P. & 5 Ors.	Mr. Varun Raj Nair, Adv.	
FOR COMPLETION OF PLEADING				
2.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of M.P. & Ors.	Mr. DharamveerSharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Akash Ambedkar, Adv. R-3	
3.	Appeal No. 38/2017(CZ) (M.A.No.503/17)	Fine Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vijay Bahadur Tomar, Adv. Mr. Ramendra Vishwakarma, Adv. Mr. Brijraj Singh, Adv.	
4.	Appeal No. 39/2017(CZ) (M.A.No.504/17)	Kaushik Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Brijraj Singh, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. RamendraVishwakarma, Adv.	
5.	Appeal No. 40/2017(CZ) (M.A. No.507/17)	M/s Impact Commercial Pvt. Ltd. Vs State Of M.P. & 2 Ors.	Mr. Vijay Shahani, Adv. Ms. Parul Bhadoria, Adv.	
6.	Review Application No. 07/2017(CZ) arising out of O.A.No.139/13(CZ) (M.A.No.498/17)	Collector, Jabalpur Vs Akhil Bhartiya Vidhiyarthi Parishad Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. Sachin K. Verma, Adv.	
7.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Ms. Parul Bhadhoria Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
8.	Original Application No. 106/2015(CZ) (M.A.No.1062/16) (M.A.No.1063/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr.OmShankarShrivastava, Adv	

FOR HEARING			
9.	Appeal No. 07/2016(CZ)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shires Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.
FOR COMPLIANCE			
10.	Original Application No. 143/2015(CZ) (M.A.No.1066/16)	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.
11.	Appeal No. 10/2016(CZ)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava, Adv.

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 18-07-2018 shall be adjourned to 08-08-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in